

factors, HUDCO has proposed to make a total loan allocation of Rs. 41.71 crores for the current financial year, out of which Rs. 25.09 crores is for EWS and LIG housing.

[English]

#### Public Sector Oil Companies

5202. SHRI R. DEVADASS : Will the PRIME MINISTER be pleased to state :

(a) whether the market share of the four public sector oil companies viz. IOC, HPCL, BPC and IBP have been reduced from 90% in 1990 to 59% in 1995, due to the entry of multinationals;

(b) if so, the steps proposed to be taken to increase the market share of these four companies;

(c) the impact on profits due to reduction in the market shares; and

(d) the loss to the exchequer due to this reduction?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU):

(a) No, Sir. The market share of the four public sector oil companies, viz., IOC, HPCL, BPCL and IBP has decreased from 91% in 1991-92 to 69% in 1994-95 only in the lube market, owing to the liberalization of the lube sector and the consequent entry of private parties including multinational companies. The decline in the market share of the public sector oil companies has only a very meagre impact on the total petroleum products market share of these companies.

(b) In order to make the public sector oil companies more competitive and enable them to regain their lost share of the lube market, the indigenous lube base oil pricing was made on import parity basis with effect from December, 1993 and now they are allowed to market lube base oils and lubricants at market determined prices as free trade products. The public sector companies are also competing in the market with improved services to the customers.

(c) The profits are not separately worked out for individual products. However, by taking suitable action on pricing, cost of manufacturing, etc., the public sector oil companies have ensured improvement in profitability on lubes.

(d) No loss to the exchequer is expected, since Government revenues in the form of statutory levies, like excise duty and customs duty, are equally applicable to the public sector oil companies and the private sector companies.

#### Loan to Farmers

5203. SHRI RAJESH RANJAN *Alias* PAPPU YADAV: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether the vegetable are grown by the poor small agriculturists;

(b) whether no provision have been made by the Government to provide them loan on priority basis and on subsidises rates; and

(c) if so, the measures being taken by the Government to provide them loan on easy terms ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) to (c) As far as the Ministry is concerned under IRDP, small and marginal farmers are given assistance which include both subsidy and bank loan for undertaking economic activities including those in the farm sector. Growing of vegetables can also be taken up as an activity under the IRDP.

[Translation]

#### Schools by Terrorists

5204. SHRI RANJIB BISWAL : Will the PRIME MINISTER be pleased to state :

(a) whether the Government are aware of the fact that the students of some schools, being run by the organisations involved in terrorist activities in the valley, are being imparted education to spread Terrorism right from their elementary classes;

(b) if so, the details thereof;

(c) whether this has exposed our coming generation to the danger of being misled;

(d) whether this had endangered our peace, law and order situation; and

(e) if so, the action taken/proposed to be taken against the said schools ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) to (e) The Government is aware of reports of some schools being run under the patronage of certain secessionist/militant organisations such as Jamat-e-Islami, J&K etc. with the aim of indoctrination of the youth the State. The State Government has been regularly sensitised in the matter, and sustained pressure is being maintained on such organisations to contain their antinational activities. Efforts have also been made to reactivate and improve the functioning of the regular education institutions which would also *inter-alia* wean away children from such schools.